

**SUPREME COURT OF INDIA**

Chief Controller, Tamil Nadu Generation &  
Distribution Co. Ltd.

Vs.

T.T.Industries Ltd. & Anr.

C.A.No.4859-4860/2015

(Kurian Joseph and R.F.Nariman,JJ.,)

16.12.2016

**JUDGMENT**

**Kurian Joseph,J.,**

1. It is not in dispute that the appeals on identical issues have been dismissed maintaining the award of simple interest @ 10% per annum on the amount outstanding against the appellant, as ordered by the Appellate Tribunal for Electricity.
2. Therefore, these appeals are also dismissed.
3. The I.As stand disposed of.